

CRM – Risk Audit Manager – Audit Assign

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Audits > Create Audit

Create Audit

Client Details

Client Id:	Email	Mobile	User Type	State	City
WCLINDCL12(DOOSAN MACHINE TOC)	veerakumar.poddar@doosanmt.com	9880144998	Enterprise	Karnataka	Bangalore

Audit

Audit Id:	Legal Audit Name
ADR12	
Legal Audit Completion Target Date:	Legal Audit Initiated Date:
2020-05-23	2020-03-23
Financial Year	Financial Year
2020	2020

Assignment Details

Corporate Compliance & Key Management	Affiliate	PRIYADARSHINI B R(bangalore-rm1-ra1@whitecode.legal)
Statutory, Licenses And Registrations	Affiliate	WCLINDAFF3(Bandaru And Bandaru Advocates)
Intellectual Property	Affiliate	
Human Resources and Employee Benefits	Affiliate	
Insurances	Affiliate	
Contracts & Agreements	Affiliate	
Lawsuits, Notices & Legal	Affiliate	
Cyber/IT/Software Compliances	Affiliate	
Properties (Movable & Immovable)	Affiliate	
Major Account Payable & Receivables	Affiliate	
Arbitration & ADR Procedures	Affiliate	
Tax & Accounts	Affiliate	
GST Compliances	Affiliate	
ROC/Secretarial - Compliances	Affiliate	
Secretarial- Governance Review	Affiliate	

Submit

CRM– Risk Audit Manager - Audits Assigned

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WHITE CODE. LEGAL & TAX
Consulting • Outsourcing • Arbitration

Assigned Audits

Show: 10

entries

S.NO	Audit Number	Client Details	Initiated Date	Target Date	Action
1	ADR2	WCLINDCL12 DOOSAN MACHINE TOOLS INDIA PVT LTD	2019-01-31	2019-02-15	Edit Report Generate Report
2	ADR7	WCLINDCL15 G A MORGAN DYNAMICS PRIVATE LIMITED	2019-03-07	2019-03-22	Edit Report Generate Report
3	ADR10	WCLINDCL14 KLEIDSYS TECHNOLOGIES PRIVATE LIMITED	2019-05-27	2019-07-27	Edit Report Generate Report
4	ADR11	WCLINDCL17 N G Puneeth	2019-10-10	2019-12-10	Edit Report Generate Report

Showing 1 to 4 of 4 entries

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Dashboard
My Profile
My Downloads
Instant SR
Relationship Admins
My Associates (CRAs, CRHs)
My Service Requests [44]
Affiliate Work Space
Client Work Space
My Communicator
Risk Audit manager
Audit Assign
Audits Assigned
Consulting Manager
Contract Abstraction

CRM- Risk Audit Manager - Audits Assigned – Edit Report

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Knowledge | Experience | Integrity

- Dashboard
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- Relationship Admins
- My Associates (CRAs, CRHs)
- My Service Requests [44]
- Affiliate Work Space
- Client Work Space
- My Communicator
- Risk Audit manager
- Audit Assign
- Audits Assigned
- Consulting Manager
- Contract Abstraction

Legal Audits

Audit Number: Client Id: Client Name:

Final Report & Recommendations

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Formats B I [List of icons]

In our opinion, based on the findings of our Risk Audit, the documents and statements of respective assignments comply with the legal & statutory requirements and present fairly.

Words: 27

Save

S.NO	Assignment Name	Affiliate/CRA details	Client ID	Action
1	Corporate Compliance & Key Management	WCLINDAFF3 Bandaru And Bandaru Advocates	WCLINDCL12 DOOSAN MACHINE TOOLS INDIA PVT LTD	Edit Audit
2	Statutory, Licenses And Registrations	WCLINDAFF3 Bandaru And Bandaru Advocates	WCLINDCL12 DOOSAN MACHINE TOOLS INDIA PVT LTD	Edit Audit
3	Intellectual Property	WCLINDAFF3 Bandaru And Bandaru Advocates	WCLINDCL12 DOOSAN MACHINE TOOLS INDIA PVT LTD	Edit Audit
4	Human Resources and Employee Benefits	WCLINDAFF3 Bandaru And Bandaru Advocates	WCLINDCL12 DOOSAN MACHINE TOOLS INDIA PVT LTD	Edit Audit
5	Insurances	WCLINDAFF3 Bandaru And Bandaru Advocates	WCLINDCL12 DOOSAN MACHINE TOOLS INDIA PVT LTD	Edit Audit
6	Contracts & Agreements	WCLINDAFF3 Bandaru And Bandaru Advocates	WCLINDCL12 DOOSAN MACHINE TOOLS INDIA PVT LTD	Edit Audit
7	Lawsuits, Notices & Legal	WCLINDAFF3 Bandaru And Bandaru Advocates	WCLINDCL12 DOOSAN MACHINE TOOLS INDIA PVT LTD	Edit Audit
8	Cyber/IT/Software Compliances	WCLINDAFF3 Bandaru And Bandaru Advocates	WCLINDCL12 DOOSAN MACHINE TOOLS INDIA PVT LTD	Edit Audit
9	Properties (Movable & Immovable)	WCLINDAFF3 Bandaru And Bandaru Advocates	WCLINDCL12 DOOSAN MACHINE TOOLS INDIA PVT LTD	Edit Audit
10	Major Account Payable & Receivables	WCLINDAFF3 Bandaru And Bandaru Advocates	WCLINDCL12 DOOSAN MACHINE TOOLS INDIA PVT LTD	Edit Audit
11	Arbitration & ADR Procedures	WCLINDAFF3 Bandaru And Bandaru Advocates	WCLINDCL12 DOOSAN MACHINE TOOLS INDIA PVT LTD	Edit Audit
12	Tax & Accounts	WCLINDAFF2 SURESHREDDY AND ASSOCIATES	WCLINDCL12 DOOSAN MACHINE TOOLS INDIA PVT LTD	Edit Audit
13	GST Compliances	WCLINDAFF2 SURESHREDDY AND ASSOCIATES	WCLINDCL12 DOOSAN MACHINE TOOLS INDIA PVT LTD	Edit Audit
14	ROC/Secretarial - Compliances	WCLINDAFF2 SURESHREDDY AND ASSOCIATES	WCLINDCL12 DOOSAN MACHINE TOOLS INDIA PVT LTD	Edit Audit
15	Secretarial- Governance Review	WCLINDAFF2 SURESHREDDY AND ASSOCIATES	WCLINDCL12 DOOSAN MACHINE TOOLS INDIA PVT LTD	Edit Audit

CRM- Risk Audit Manager - Audits Assigned – Edit Report – Edit Audit

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- Dashboard
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- Contract Abstraction

Legal Audits
Back

Assignment Report

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Formats B I [Text Icons]

I. Corporate Summary

1. Incorporation Details	The Company is incorporated in bangalore on July 05 2016, under the name "Doosan Machine Tools India Private Limited " bearing Corporate Identification Number ("CIN") U74999KA2016FTCO94729 as evidenced by the certificate of incorporation issued by the Registrar of Companies, Bangalore
	Main Objects under the Memorandum of Association:

Words: 704

Corporate Compliance & Key Management

Save

Suggestion	Name Of Document	Compliance Score	Nature Of Document	No. Of Pages	Doc. Date	Doc No	Doc Validity	Remarks	Action
Organization & Management	Committee For preventing sexual harassment at work place	2	Original	4	2016-09-01 13:38	NA			✖
Organization & Management	Protection from Cyber Terrorism Training	0	Not Applicable	0					✖
Organization & Management	Human Rights Protection Training	0	Not Applicable	0					✖
Organization & Management	Protection of Sexual Harassment at Work place Training	0	Not Applicable	0					✖
Organization & Management	Whistle Blower Protection Training	0	Not Applicable	0					✖
Organization & Management	Anti Bribery & Anti Corruption Training	0	Not Applicable	0					✖
General/Custom/Other	Cyber/IT Committee	0	Not Applicable	0					✖
General/Custom/Other	Policy & Guideline Framing Committee	0	Not Applicable	0					✖
General/Custom/Other	Legal Committee	0	Not Applicable	0					✖
General/Custom/Other	Internal Dispute Resolution Committee	0	Not Applicable	0					✖
General/Custom/Other	External Dispute Resolution Committee	0	Not Applicable	0					✖
General/Custom/Other	Committees Establishment & Supervising Committee	0	Not Applicable	0		Not Applicable			✖
Entity Type	Private Limited Company	2	Original	1	2006-11-17	US1109KA2006PTCO4097			✖
Promoters /Shareholders Names	Promoters 2 - DOOSAN MACHINE TOOLS CO.LTD, DOOSAN MACHINE TOOLS EUROPE GmbH	2	Photo Copy	1					✖
Total Documents : 14		Score : 6/28	Total Pages: 6						

Assignment Findings & Recommendations

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It was found that several committees have not been formed by the company:

1. Committees Establishment & Supervising Committee has not been set up, therefore it is non-compliant.
2. External Dispute Resolution Committee has not been set up, therefore it is non-compliant.
3. Internal Dispute Resolution Committee has not been set up, therefore it is non-compliant.
4. Legal Committee has not been set up, therefore it is non-compliant.
5. Policy & Guideline Framing Committee has not been set up, therefore it is non-compliant.

Words: 137

Save

CRM– Risk Audit Manager - Audits Assigned – Generate Report

The screenshot shows a PDF document titled "Risk Audit Report" from "WHITE CODE. LEGAL & TAX". The document features a logo with a stylized 'W' and 'C' and the text "Consulting • Outsourcing • Affiliating". Below the logo, the title "Risk Audit Report" is displayed in a large, red, sans-serif font. A decorative red and black curved line is positioned below the title. At the bottom of the page, there is a table with the following data:

Audit Information	
Client ID	WCLINDCLI2
Client Name	DOOSAN MACHINE TOOLS INDIA PVT LTD
Client Address	Karnataka - Bangalore
Client Email	veerakumar.poddar@doosanmt.com
Audit ID	ADR2
Final Audit Report Date	2020 Mar 23
Audit Financial Year	2019
Place of Audit	Banqalore

On the left side of the screenshot, a navigation pane is visible with the following index:

- INDEX
 - Article 1 : Background & Scope
 - Article 1.1 : Executive Summary
 - Article 1.2 : Audit Objectives and Scope
 - Article 1.3 : Audit Methodology & Process
 - ARTICLE 2: Findings, Recommendations & Report
 - Assignment 1: Corporate Compliance & Key Management
 - Assignment 2: Statutory, Licenses And Registrations
 - Assignment 3: Intellectual Property
 - Assignment 4: Human Resources and Employee Benefits
 - Assignment 5: Insurances
 - Assignment 6: Contracts & Agreements
 - Assignment 7: Lawsuits, Notices & Legal
 - Assignment 8: Cyber/IT/Software Compliances
 - Assignment 9: Properties (Movable & Immovable)
 - Assignment 10: Major Account Payable & Receivables
 - Assignment 11: Arbitration & ADR Procedures
 - Assignment 12: ROC/Secretarial - Compliances
 - Assignment 13: Secretarial-